

National Company Law Tribunal

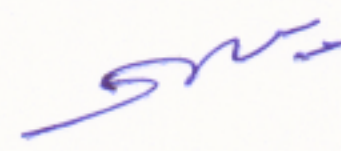
Allahabad Bench

CP NO. 9/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Vijay Construction (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 397/398 of the Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Petitioner	
2.				

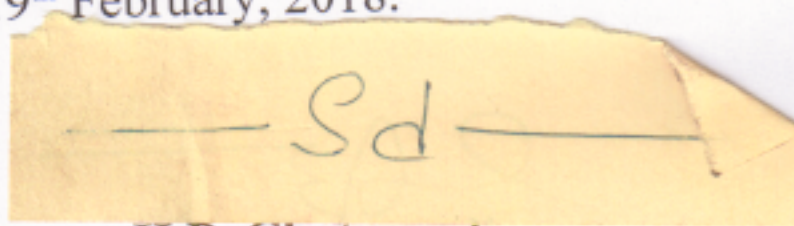
CP No. 9(ND)/2015

Sri Saurabh Kalia, Advocate for the petitioner. Sri Anup Kumar, proxy for Respondent. As respondent counsel is not available today. Hence, case is adjourned for argument.

The matter to be listed on 19th February, 2018.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)